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## Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **14th May 2024**, I, **Mrs. Landa Laxmi**, Address **At-Budhanagar PWD Store, Laxmisagar, Bhubaneswar, Dist.Khordha** have changed my name from "**N Laxmi**" to "**Landa Laxmi**". Henceforth, I shall be known as "**Landa Laxmi**" for all purposes.

**Landa Laxmi**